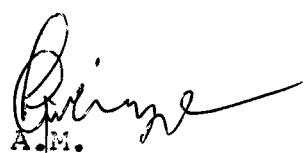


(Dh)

A copy of this order may be given to the learned
counsel for the applicant within 48 hours to enable
the applicant to approach the respondents aforesaid.

Shakeel


A.M.


V.C.

Lucknow Dated: 14.8.91

(AS)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL

BENCH, NEW DELHI.

ADDL. BENCH AT LUCKNOW

O.A. NO. 258 of 1991

Smt. Sumitra Devi, aged about 49 years,
widow of Late Sri Vishnu Dutt Sharma,
Resident of House No. 182J Multi storey,
Northern Railway Colony, Alambagh, Lucknow.

.... Applicant.

Versus

1. Union of India through its Secretary,
Union Secretariat, New Delhi.
2. Chairman, Railway Board, Rail Bhawan, New Delhi.
3. Divisional Railway Manager, Northern Railway
Hazratganj, Lucknow.
4. Senior Divisional Personnel Officer, Northern
Railway, Hazratganj, Lucknow.

.... Respondents.